

**BEFORE THE NATIONAL GREEN TRIBUNAL, (SZ) SITTING AT
CHENNAI
(Under Section 26 & 28 of National Green Tribunal Act, 2010)
I.A. No. 93 of 2023
IN
Original Application No. 102 Of 2023 (SZ)**

BETWEEN

1. Sandi Surendar Reddy,

S/o. Venkat Reddy,
2-35, Mallareddy Palli,
Veenavanka, Korkal (Jangampalle),
Karimnagar, Telangana- 505 502
9884422695, taurs@gmail.com

2. Chitikesi Sathish Kumar,

S/o. Raja Mogilli,
3-40, Kangarathi, Kanagarathi,
Pedappalli, Telangana.
9884422695, taurs@gmail.com

.. APPLICANTS/APPLICANTS

- AND -

1. Union of India, Rep. by Secretary

Ministry of Environment, Forests & Climate Change,
3rd Floor, Prithvi Wing, Indira Parvayaran Bhawan
Jor Bagh, New Delhi-110003, and others

...RESPONDENTS/RESPONDENTS

ADDITIONAL TYPED SET FILED BY THE APPLICANTS

S.No.	DATE	DESCRIPTION OF DOCUMENTS	PAGE No.
1.	14.12.2023	Additional Affidavit filed by the Applicants	1-12
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Certified that the above documents are true copies of their respective originals.

Dated at Chennai on this the 14th day of December, 2023.



COUNSEL FOR APPLICANT

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**1. Union of India, Rep. by Secretary
Ministry of Environment, Forests & Climate Change,**

3rd Floor, Prithvi Wing, Indira Parvayaran Bhawan
Jor Bagh, New Delhi-110003
Phone. No. +91 11 24695262, 24695265, 24695132
Email- secy-moef@nic.in

**2. State Environmental Impact Assessment Authority, Telangana
Rep. by its Chairman,**

Forests A-3, Industrial Estate,
Sanathnagar, Hyderabad-500 018.
Email-chairmanseiaats@gmail.com
Phone- Not Known

3. State of Telangana,

Rep. by its Chief Secretary

5-4-399, Housing Board Building,
Mozam-Jahi-Market, Hyderabad.
Phone No. 23455340
Email: cs@telangana.gov.in

S. Surendar Reddy

Ch. Sathish Kumar

Email- Not Known

- 11. District Irrigation Officer, Karim Nagar,**
No.1, LMD Colony, Karimnagar.
Phone No. 9100973682
Email- Not Known
- 12. District Irrigation Officer, Jayashankar Bhupalpally,**
Mulugu, Telangana 506343
Email- eeidmulugu[at]yahoo[dot]com
Phone Number- 9701362528
- 13. M/s. Challa Infra Projects Private Limited,**
Rep. by its Director,
5-9-22/3, Flat No. 401, Sri Venkateswara Pride Apts,
Adarsh Nagar, Hyderabad, Telangana.
Email- Unknown
Phone No- Unknown
- 14. M/s. Sri. Hanumanthu Ramu,**
Rep. by its Proprietor,
1-38, Kamanchikallu, Khammam (Rural Mandal),
Khammam District- 507 003.
Email- Unknown
Phone No- Unknown
- 15. M/s. Vensa Infrastructure Limited,**
Rep. by its Director
6-3-252/2/6, 1st & 2nd Floor,
Erramanzil, Hyderabad, Telangana- 500 082.
Email- Unknown
Phone No- Unknown
- 16. M/s. RSR Infra Works (India) Pvt Ltd.,**
Rep. by its Managing Director,
No.18, Beside Sankruthi School,
GEM Motors Road, Raghavendra Colony,
Kondapur, Hyderabad- 84.
Email- Unknown
Phone No- Unknown
- 17. M/s. KSR Constructions,**
Rep. by its Managing Partner,
H. No. 2-10-240C, Bhagyanagar,

S. Suresh Kumar

Ch. Sathya

- Karimnagar- 505 001.
Email- Unknown
Phone No- Unknown
- 18. M/s. Sun Infra Tech,
Rep. by its Authorized Signatory**
A-112, Journalist Colony,
Road No. 70, Jubilee Hills,
Hyderabad- 500 033.
Email- Unknown
Phone No- Unknown
- 19. M/s. S.K.R Constructions
Rep. by its Manager**
No.1-2- 27011031A12, K.K.Road,
Suryapet-SO8213, Nalgonda District
Email- Unknown
Phone No- Unknown
- 20. M/s. BSCPL Infrastructure Ltd,
Rep. by its Senior Vice President,**
8-2- 502 / I IA, JIVI Towers, Road No.7,
Banjara Hills, Hyderabad-500034.
Email- Unknown
Phone No- Unknown
- 21. M/s. Kaveri Engineering Projects Pvt Ltd,
Rep. by its Managing Director,**
Flat No.203, # 6-3-1089/ 1/ I,
Pavani Avenue, Rajbhaven Road,
Somajiguda, Hyderabad-500082
Email- Unknown
Phone No- Unknown
- 22. M/s. Salvo Explosives & Chemicals Private Limited,
Rep. by its Managing Director,**
Plot.No. 17, Srimalani Co-operative Housing Society,
Indian Airlines Colony, Thirumalagiri,
Secunderabad-50015, Telangana
Email- Unknown
Phone No- Unknown
- 23. M/s. Sai Ram Granites,
Rep. by its Managing Director,**
H. No. 2-10-1000/1, Jyothinagar,

S. Suresh Reddy

Dr. Sathish

Karimnagar- 505 001.
Email- Unknown
Phone No- Unknown

24. **M/s. RKI Builders Pvt Ltd,
Rep by its Managing Director**
#8-2-269/W /7,
Plot No. 7, BLKR House, 4th Floor,
Women's Co-op Society,
Adj Sagar Society, Road No.2,
Banjara Hills, Hyderabad-500034.
Email- Unknown
Phone No- Unknown
25. **M/s. Harsha Constructions Pvt Ltd.,
Rep. by its Director,**
2nd Floor, B.G.R.Towers, Opp Congress Bhavan,
Hanmakonda, Warangal -50600 1, Telangana.
Email- Unknown
Phone No- Unknown
26. **M/s. Hima Sai Constructions,
Rep. by its Authorized Signatory**
1-9-29513215, Flat No. 404,
Street No.7, Om Shanthi Nivas Apartment,
Vidyanagar, Hyderabad-500044.
Email- Unknown
Phone No- Unknown
27. **M/s. N. Swarna Electricals & Civil Constructions,
Rep. by its Authorized Signatory,**
H.No.23-6-230 I I, Behind JSM School,
Hunter Road, Hanamakonda Warangal (U)-506001
Email- Unknown
Phone No- Unknown
28. **M/s. Sampath Vinayaka Infra Projects,
Rep. by its Managing Partner,**
H. No. 6-3-1247, Metro Residency, Flat No.304,
Raj bhavan Road, Somajiguda, Hyderabad - 500 082
Email- Unknown
Phone No- Unknown
29. **M/s. Suryodaya Infra Projects (I) Pvt Ltd,**

S. Sridhar Reddy

Dr. Sathish

Rep. by its Authorized Signatory,
D.No.7-1-644, Plot No. 45, 1st Floor,
Sunder Nagar Colony, Sanathnagar, Hyderabad.
Email- Unknown
Phone No- Unknown

- 30. M/s. Om Dhar Engineering Pvt Ltd.,**
Rep. by its Managing Director,
H.No. Second Floor,
Sriniasa Square, Vittal Rao Nagar, Madhapur, Hyderabad.
Email- Unknown
Phone No- Unknown
- 31. M/s. N. Swarna Electricals & Civil Contractors,**
Rep. by its Authorized Signatory,
H.No. 23-6-230/1, Behind JSM School, Hunter Road,
Hanamkonda, Warangal (U)- 506 001.
Email- Unknown
Phone No- Unknown
- 32. M/s. Salvo Explosives & Chemicals Pvt Ltd.,**
Rep. by its Vice- Chairman
P.No. 17, Srimalani Co-operative Housing Society,
Indian Airlines Colony, Thirumalgiri,
Secunderabad-500 015.
Email- Unknown
Phone No- Unknown
- 33. M/s. Saidax Engineering & Infrastructures Pvt Ltd.,**
Rep. by its Authorized Signatory,
Plot No.79, Kavuri Hills,
Madhapur, Hyderabad-500079
Email- Unknown
Phone No- Unknown
- 34. M/s. S.N.Logistics,**
Rep. by its Authorised Signatory,
H.No.5-249, Opp Bus stand,
Beside District Leagel Metrologr Office,
Mancherial District
Email- Unknown
Phone No- Unknown
- 35. M/s. Devi Engineering and Constructions,**

S. S. S. S.

Ch. Sathya

Rep. by its Authorised Signatory,

G-1, IW Grand, Nasanna Nagar,
Suryaraopeta, Kakinada,
Andhra Pradesh-533003
Email- Unknown
Phone No- Unknown

**36. M/s. Sri Raja Rajeswari Constructions (P) Ltd.,
Rep. by its Authorized Signatory,**

8-2-268/R/5, Ground Floor,
Sri Laxminarshimha Sai Building,
Sagar Society Road,
Banjara Hills, Road No. 2 Hyderabad-500 034.
Email- Unknown
Phone No- Unknown

**37. M/s. R. K. Infra Corp Pvt Ltd,
Rep. by its Authorized Signatory,**

Flat No.207, Lumbini Enclave,
Opp Nims, Panjagutta Hyderabad-500082
Email- Unknown
Phone No- Unknown

**38. M/s. R. Vidya Sagar Rao,
Rep. by its Managing Partner,**

Flat No. 1703, A Block Meenakshi Trident,
I Towers, Gachibowli, Hyderabad-500032
Email- Unknown
Phone No- Unknown

...RESPONDENTS/RESPONDENTS**ADDITIONAL AFFIDAVIT OF THE APPLICANTS
IN IA. No. 93 of 2023**

We,

- i. Sandi Surendar Reddy, S/o. Venkat Reddy, aged about 42 years residing at 2-35, Mallareddy Palli, veenavanka, Korkal Jangampaller, Karimnagar, Telangana- 505 502.,

*S. Surendar Reddy**Dr. Sathya*

- ii. Chitikesi Sathish Kumar, S/o. Raja Mpgilli, aged about 38 years, residing at 3-40, Kangarathi, Kanagarathi, Pedappalli, Telangana,

do hereby solemnly affirm and sincerely state as follows: -

1. We are the Applicants herein and such we are well acquainted with the facts and circumstances of the case.
2. It is humbly submitted that the above Main Application, in OA. No. 102 of 2023 (SZ), was filed praying for the following relief:
 - i. *"To declare the activity of mining in Manair River, in the Districts of (i). Karim Nagar, (ii). Pedappally & (iii). Jai Shankar Bhupalpally of Telangana State, without prior Environmental Clearance, as illegal;*
 - ii. *to take penal action against the Respondent 5 and Respondents 13 to 38, for the violation of Environmental laws, and to pass necessary orders under Sec.5 of the Environment (Protection) Act, 1986 to recover the same from the concerned officials responsible, and prosecute them in accordance with the law;*
 - iii. *to direct the Respondent Authorities, to take immediate measures to assess the damages that has been caused, on account of the illegal quarrying operation being carried out by the Respondent 5 and Respondents 13 to 38, and remediate the impugned area;*
 - iv. *to Direct the Respondent Authorities to initiate criminal prosecution against the concerned officers responsible for violations of the provisions of the environmental legislation;*
 - v. *and pass such further or other orders as this Hon'ble Tribunal may deem fit and necessary in the interest of justice."*

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Ch. Sathish

3. It is submitted that the said main application was filed against uncontrolled and unlawful sand mining activity, carried on by the 5th Respondent, through Respondents 13 to 38, in Manair River, which causes severe environmental damage, which was neglected by the Respondent Authorities.

4. It is submitted that when the Application came up for hearing on 07.08.2023, this Hon'ble Tribunal was pleased to pass the following Order;

"...5. The present application is filed by two of the applicants seeking the same relief of stopping the mining activity being done by the Project Proponents without obtaining EC in Manayar River in the districts of Karim Nagar, Pedappally, and Jai Shankar Bhupalpally of Telangana State.

6. The learned counsel appearing for the applicant would submit that though the stay already granted by the Hon'ble High Court of Telangana was restored by the Hon'ble Supreme Court, it would enure the benefit of the applicants herein also. He sought for a stay of sale of illegally excavated river sand from the above referred sand yards.

7. He further contended that despite the order of the stay, the Project Proponents are carrying on the activity of mining in violation of the order of this Tribunal as well as the Hon'ble Supreme Court.

8. If that is so, it is always open to the applicants in this application or the applicants in the above referred applications to file an appropriate application for disobedience of the orders passed earlier...."

S. Suresh Reddy

Dr. Satish

5. It is submitted that, though this Hon'ble Tribunal was pleased to pass an order restraining the illegal activity, which is done without necessary Environmental Clearance, without obeying the said order the Respondents continue to do the illegal sand mining in the impugned area. Therefore, this Applicants filed an Interlocutory Application in IA No. 93 of 2023, praying for the following relief;

"It is therefore prayed that this Hon'ble National Green Tribunal may be pleased to punish the Respondents, for the offence of non- obedience to this Hon'ble Tribunal's order dt. 07.08.2023 in OA No. 102 of 2023 (SZ), under Section 26 & 28 of the National Green Tribunal Act, 2010 and pass such further or other orders as deemed fit and thus render Justice."

6. It is necessary to state that, in spite of filing the above Interlocutory Application and also the repeated directions by this Hon'ble Tribunal, the Respondents are continuing the illegality, which amounts to willful disobedience.

7. To bring light and prove the on-going mining activity, the Applicant shall rely upon the website of the 5th Respondent, which has the details of the "Number of stockyards", "Number of orders" and "Sold Quantity". Though this Hon'ble Tribunal was pleased to pass orders, restrain the illegal mining, in the impugned areas, the order of this

S. Suresh Reddy
Ch. Sathish

Tribunal is neglected and mining is continued in an unabated manner. These sand order details, from the website, which is annexed herewith substantiates the same. The screenshots of the sand order details are annexed, which were taken in different periods. Comparing the said details, it can be seen that the number of stockyards in the impugned districts increase and decrease and again increase. The said fluctuation in the number of stock yards substantiate that the load in the stockyards continue to be added, through fresh mining and prove a fact that the sale of orders does not happen only with the existing sand in the stock yards, which is orally stated by the Respondents as stocked prior to the order of this Hon'ble Tribunal. In case, if the existing sand in the stock yards are sold, without fresh mining, it is obvious that the total no. of stock yards shall not go up. The photographs, along with the date and GPS details are also enclosed herewith to bring light before this Hon'ble Tribunal, the actual status in the impugned areas. If the said illegality is not punished, as per law, the same shall cause severe ecological degradation.

It is therefore prayed that this Hon'ble National Green Tribunal may be pleased to punish the Respondents, for the offence of non-

S. S. S. S. S.

Dr. Sathish

obedience to this Hon'ble Tribunal's order dt. 07.08.2023 in OA No. 102 of 2023 (SZ), under Section 26 & 28 of the National Green Tribunal Act, 2010 and pass such further or other orders as deemed fit and thus render Justice.

S. Suresh Reddy

Solemnly affirmed on this the
14th day of December, 2023 and signed there
Names in my presence.

BEFORE ME

(X)

Pendyala Anjiah
PENDYALA ANJIAH
M.A., LL.B
ADVOCATE & NOTARY
G.O.MS. No. 741/2011
No. 8-1-165, Kattarampur
KARIMNAGAR-505 001 (T.S)
15/12/2023

S. Suresh Reddy
Ch. Sathish









SAND SALE MANAGEMENT & MONITORING SYSTEM (SSMMS)

Department of Industries & Commerce
Telangana State Mineral Development Corporation (TSMDC)



TSMDC Home REGISTRATIONS TRACKING REPORTS HELP OTS/COURT CASES TENDERS CHECK POST

Sand Order Details

From Date : 26/09/2023

To Date : 14/12/2023

Enter Captcha :

E 4 4 6 4



Search

S.No (1)	District (2)	Total No of Stockyards (3)	Total No of Orders (4)	Sold Quantity (5)
1	RANGA REDDY	1	1	19.50
2	KARIMNAGAR	6	13,632	4,14,219.50
3	NALGONDA	1	83	2,162.50
4	BHADRADRI KOTHAGUDEM	13	21,223	6,66,983.00
5	JAYASHANKAR BHUPALPALLY	17	16,242	5,05,997.50
6	JOGULAMBA GADWAL	1	726	14,059.00
7	MANCHERIAL	4	5,670	1,71,517.50
8	MEDCHAL	1	1	19.50
9	PEDDAPALLI	13	20,656	6,53,792.50
10	SURYAPET	1	42	1,305.00
11	MULUGU	12	11,383	3,60,102.00
12	NARAYANPET	1	427	8,326.50
	TOTAL	71	90,086	27,98,504.00

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BY THE APPLICANTS**

**COUNSEL FOR THE APPLICANTS
M/S. KAMALESH KANNAN
taurs@gmail.com
9884422695**